Annexure-3

Name of the Corporate Debtor- Quadrant Televentures Limited

Date of Commencement of CIRP: 02-09-2025 List of Creditors as on: 03-11-2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received				Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Amount claimed													
		Date of receipt	Principle	Interest	Total	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	IDBI Bank Limited Through IDBI Trusteeship Service Limited	15.09.2025	2,24,78,76,151	3,04,74,43,749	5,29,53,19,900	4,32,88,53,026	Secured Financial Creditor	Yes	Yes	No	**61.53**	-	-	96,64,66,874	-	
2	Punjab National Bank through IDBI Trusteeship Services Limited	15.09.2025	32,69,10,049	74,80,38,856	1,07,49,48,905	96,88,64,000	Secured Financial Creditor	Yes	Yes	No	**13.77**	-	-	10,60,84,905	-	
3	Life Insurance Corporation of India Through IDBI Trusteeship Services Limited	15.09.2025	39,62,33,100	99,80,05,672	1,39,42,38,772	1,10,15,58,087	Secured Financial Creditor	Yes	Yes	No	**15.66**	-	-	29,26,80,685	-	**Claims admitted basis outstanding in corporate debtors records**
4	Kotak Mahindra Bank Ltd. Through IDBI Trusteeship Services Limited	15.09.2025	12,68,03,119	8,64,28,370	21,32,31,489	32,67,05,151	Secured Financial Creditor	Yes	Yes	No	**4.64**	-	-	-	-	
5	State Bank of India Through IDBI Trusteeship Services Limited	15.09.2025	15,13,94,000	11,34,54,303	26,48,48,303	30,95,14,702	Secured Financial Creditor	Yes	Yes	No	**4.40**	-	-	-	-	
6	Punjab National Bank	12.09.2025	2,43,10,000	-	2,43,10,000	-	Secured Financial Creditor	-	-	-	**0.00**			2,43,10,000	-	-
	TOTAL		**3,27,35,26,419**	**4,99,33,70,950**	**8,26,68,97,369**	**7,03,54,94,966**					**100.00**			**1,38,95,42,464**	**-**	-

Details of Security Interests of the Secured Financial Creditors -

1. All the secured creditors claim is secured by First Pari-Passu Charge on the company's immovable and movable properties, including book debts and other current assets (present and future)

2. All the secured lenders are secured by Personal Gurantee of Mr. P. N. Dhoot and Mr. V. N. Dhoot

3. M/S. TDM International, S.A. de CV', Mexican company, had consented to mortgage its property located at Calzada Robledo Industrial 460, zip code 21384, Mexicali, Baja California, Mexico in favor of the Consortium, to secure outstanding debt of the Corporate Debtor.